C.P No. 14/(MAH)/2014

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME

NAME OF THE PARTIES: M/s. Raj Infrastructural Technologies (I) Pvt. Ltd.

V/s.

M/s. Octage Green Power and Sugar Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION

" Mahesh Athavale of PCS for	(1) h, w
1. Anagha Anaingaraju & Petitimers	aanagha
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3. Re Radinier I Carolina	
3. He Rashmen Khardekar a/w Ms. Deya R. Bile & For	
i/b M/c Solowood De Kepondent	Bill
No. 1 to 3	11/7/17

ORDER CP 14/237,397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 13.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)